

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

On 29. 3. 2006

Copies of order  
prepared for counsel  
for both side

h  
05/04

W  
Supt  
C.O.T

Order dated 28. 3. 2006

None appeared for the applicant  
when called. Shri O.N. Ghosh for  
the respondents is present. To give  
one more chance to the applicant  
the matter is adjourned to  
29. 3. 2006.

B  
Chairman

Order dated 29. 3. 2006

None appeared for the applicant  
when called. Shri O.N. Ghosh, learned  
counsel for the respondents is  
present. The O.A. is dismissed  
for default.

B  
Chairman